

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1475

ANSWERED ON:13.12.2013

CGHS FACILITIES

Abdulrahman Shri ;Bauri Smt. Susmita;Chanabasappa Shri Udasi Shivkumar;Chaudhary Shri Arvind Kumar;Dhanaplan Shri K. P.;Putul Kumari Smt. ;Ray Shri Rudramadhab ;Singh Sarika;Vishwanath Shri Adagur H

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has received requests from some State Governments including Kerala for improvement in the CGHS facilities;
- (b) if so, the details thereof and the action taken by the Government in this regard, State/UT-wise;
- (c) whether specialist doctors are available in all the CGHS dispensaries including Delhi and National Capital Region (NCR);
- (d) if so, the details thereof and if not, the reasons therefor along with the corrective steps taken by the Government to appoint specialist doctors in each dispensary, State/UT- wise; and
- (e) whether the Government plans to direct all CGHS empanelled hospitals for providing cashless medical treatment during emergencies and if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b): Central Government Health Scheme is primarily meant for the Central Government employees and pensioners receiving salary / pension from Central Civil Estimates of Government of India. The State Government employees and other members of public are not eligible to join CGHS. However, no requests from State Governments including Kerala have been received for improvement in CGHS.

(c): No.

(d): CGHS is basically providing the dispensary services through its Wellness Centres manned by the General Duty Medical Officers. However, CGHS also provides the services of medical specialists through the Polyclinics and Central Government hospitals. In addition, the CGHS medical specialists also visit designated dispensaries on stipulated days in each week to provide medical consultation to the beneficiaries. Due to shortage of specialists in CGHS it is practically not feasible and financially viable to provide Specialist facilities in each CGHS Wellness Centre. Moreover, CGHS is also engaging contractual specialists against the vacant posts of specialists to provide the medical consultation services to its beneficiaries. CGHS has a dedicated wing of specialists at the Safdarjung Hospital, New Delhi for its beneficiaries. The CGHS beneficiaries are also allowed to consult specialists at Dr. RML Hospital and other Government hospitals in NCR in respective specialties. In addition, CGHS has empanelled a large number of private hospitals to provide inpatient medical care to its beneficiaries on the advice of Government specialists.

(e): As per the Terms & Conditions for empanelment under CGHS, all empanelled private hospitals are required to provide credit facilities to the CGHS beneficiaries in case of emergency. Pensioners and other specified category of beneficiaries are entitled for credit facilities under normal circumstances also. Non-compliance of the said provision attracts penalty as per the Memorandum of Agreement signed by them.